

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA
REJUVENATION
LOK SABHA
STARRED QUESTION NO. †*344
ANSWERED ON 12.12.2019

DAMS AND WATER PROJECTS

†*344. SHRI VISHNU DATT SHARMA

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details and the number of dams and water projects sanctioned by the Government under Bundelkhand Special Package provided for development of Bundelkhand region;
- (b) the quantum of funds sanctioned for dams and water projects under the said package particularly for Madhya Pradesh;
- (c) the number of projects completed and the time limit fixed for completing the remaining projects in Bundelkhand region; and
- (d) whether the Government has formulated any concrete plan to complete these projects at the earliest and if so, the details thereof?

ANSWER

THE MINISTER OF JAL SHAKTI

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. †*344 TO BE ANSWERED ON 12.12.2019 IN LOK SABHA REGARDING “DAMS AND WATER PROJECTS” ASKED BY SHRI VISHNU DATT SHARMA HON’BLE M.P., LOK SABHA.

(a) to (d) The Central Government approved a Special Package for Bundelkhand region during November, 2009 amounting to Rs.7266 Crore (Rs. 3760 crore for Madhya Pradesh and Rs. 3506 crore for Uttar Pradesh). The Central Government further approved, an Additional Central Assistance of Rs. 200 Crore (Rs.100 Crore each for U.P. and M.P.) during May, 2011 to provide drinking water in Bundelkhand region. Central Assistance of Rs.6257.35 Crore (UP - Rs.3107.87 crore; MP- Rs 3149.48 crore) has been released from 2009-10 to 31.03.2018.

The details of the water resources projects sanctioned and their status of completion under the Bundelkhand Special package are at **Annexure**.

ANNEXURE

Annexure as referred to in reply to part (a) to (d) of Starred Question No. †*344 to be answered in Lok Sabha on 12.12.2019 regarding “Dams and Water Projects”

Details of Dams and Water/ Irrigation Projects Sanctioned under the Bundelkhand Special Package

(Rs. In Crore)

State	Activities	Financial Targets	Financial Achievements	Physical Targets	Physical Achievements	Remarks
Madhya Pradesh (As on Sept., 2019)	Major/Medium Irrigation Projects	673.47	656.85	5 nos.	5 nos.	An area of 172.058 Thousand Ha has been reported to be brought under irrigation.
	Minor Irrigation Projects	725.53	776.77	167 nos.	167 nos.	
	Existing Dam Infrastructure	92.00	71.10	80 nos.	80 nos.	
	Other Interventions	90.00	63.57	--	--	
	Total (Madhya Pradesh)	1581.00	1568.29			
Uttar Pradesh (As on Oct., 2019)	Minor Irrigation & Other Activities	810.62	512.62	11 nos. of activities	7 nos. completed	4 nos. of activities are ongoing. Target completion- March, 2020
	Changing Pump-sets; Completion of On-going Works of Dams, Canals <i>etc.</i> including Restoration of Works of Dams; Repair, Restoration and Remodelling of Ponds/ Tanks; Repair of Lift Irrigation Schemes; Restoring Capacities of Canals, Repairs, Renovation and Re-modelling of Canals and Construction of New Canals.	641.31	503.97	83 nos. of activities	79 nos. completed	4 nos. of activities are ongoing. Target completion- March, 2020
	Total (Uttar Pradesh)	1451.93	1016.59			
